

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 207 of 2020

IN THE MATTER OF:

Everest Pharmaceuticals Pvt. Ltd.

...Appellant

Vs.

Office of Registrar of Companies, West Bengal

...Respondent

Present:

For Appellant:

Mr. Nikhil Jain, Advocate

Mr. Rahul Parasrampuriah PR CS

ORDER

(Through Virtual Mode)

25.03.2021: Learned Counsel for the Appellant submits that in compliance of the earlier order dated 17.02.2021 he could not pay process fee for service of notice on Respondent. He is directed to comply the order positively.

Let the matter be fixed for '**Admission**' (After Notice) on **7th May, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam